

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1714/2019

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARYAppellant(s)

VERSUS

BHAGWAN DAS

Respondent(s)

Date : 21-11-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sanjay Kumar Tyagi, AOR
Mr. Ajay Kumar Pandey, Adv.
Mr. Mimansak Bhardwaj, Adfv.

For Respondent(s)

Mr. Naresh Kumar, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent is duly represented.

Records have been received from the concerned courts.

Four weeks time is granted to the counsel for appearing parties, to
file additional documents, if any.

After expiry of said period, matter be processed for listing
before the Hon'ble Court, as per the rules.

S.P.S. LALER
Registrar

SC